

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3129

ANSWERED ON:16.03.2015

MISUSE OF TRIBAL WELFARE FUNDS

Bhamre Dr. Subhash Ramrao;Gaikwad Prof. Ravindra Vishwanath;Nete Shri Ashok Mahadeorao

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of schemes/programmes being implemented for welfare of Scheduled Tribes and Tribals through Voluntary Organizations (VOs)/Non-Governmental Organizations (NGOs) in the country;
- (b) the grants-in-aid provided to VOs/NGOs during each of the last three years and the current year, scheme and State/UT-wise;
- (c) the targets fixed and achievements made thereunder along with the utilization of funds reported during the said period, Scheme and State/UT-wise;
- (d) whether the Government has taken note of mis-utilisation/diversion of funds by these VOs/NGOs;
- (e) if so, the details of complaints received in this regard during the said period along with the action taken thereon; and
- (f) the mechanism put in place by the Government to ensure optimum utilization of funds by these VOs/NGOs along with the study conducted and outcome thereof in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKBHAI DHANJIBHAI VASAVA)

(a): The schemes being implemented through Non-Governmental Organizations (NGOs) /Voluntary Organizations (VOs) for welfare of Scheduled Tribes in the country are as under:-

- (i) Grants in aid to Voluntary Organisations working for the welfare of Scheduled Tribes
- (ii) Coaching for Scheduled Tribes
- (iii) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
- (iv) Vocational Training in Tribal Areas
- (v) Development of Particularly Vulnerable Tribal Groups (PTVGs)

(b): The details of grants-in-aid provided to NGOs under these schemes during the last three years and the current financial year (upto 11.03.2015), scheme and State/UT-wise is at Annexure-I.

(c): The targets are scheme-wise not State-wise. The details of budget allocation (financial target) and funds released (achievements) during the last three years under these schemes is as under:-

		(Rs. In Crore)							
S.No	Name of the Scheme	2011-12	2012-13	2013-14	2014-15				
		(upto 11.03.2015)							
		BE	Relea	BE	Relea	BE	Relea	BE	Relea
		ses	ses	ses	ses				
1.	Grants in aid to Voluntary Organisations working for the welfare of Scheduled Tribes	55.50	53.48	55.50	18.09	55.50	40.00	35.00	35.00
2.	Coaching for Scheduled Tribes	4.50	2.50	4.50	0.45	4.50	1.18	1.50	0.00
3.	Strengthening Education among Scheduled Tribe	40.00	31.23	40.00	7.41	40.00	40.30	40.00	31.97

Girls in Low  
Literacy  
Districts

4. Vocational Training 3.00 1.80 3.00 1.68 3.00 2.71 3.00 2.27  
in Tribal Areas

5 Development of 6.00 5.60 5.80 1.50 5.80 5.30 5.40 4.20  
Particularly  
Vulnerable  
Tribal Groups  
(PVTGs) (NGOs  
and UT  
component)

Before release of any further grants, Utilization Certificates of previous grants are ensured.

(d) & (e): No instance of misuse by NGOs/VOs of funds released by this Ministry under its schemes has been established or proven. However, certain complaints in this regard have been received against some NGOs/VOs, the details of which along with action taken thereon are given in Annexure-II.

(f): The projects are monitored through:-

(i) Mandatory annual inspection by District Authorities.

(ii) Scrutiny of proposals by multidisciplinary State Level Committee every year.

(iii) Mandatory submission of Audited statements of accounts as well as Utilization Certificate pertaining to the releases.

(iv) Concurrent monitoring through an independent external agency.

In addition to above, the accounts of grantee institutions are open for inspection by representatives/officers from the office of Comptroller and Auditor General of India, Government of India, or concerned State Govt. at any time.

No study to ensure the optimum utilization of funds has been conducted.